

**F. No. J-11017/1/2016-JUDICIAL**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**  
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Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> August, 2017

**ORDER**

The President is pleased to engage **Ms. Sangeeta Tiwari (Dubey)**, Advocate as Senior Panel Counsel for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench at Chandigarh, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Armed Forces Tribunal, Regional Bench at Chandigarh**

**Senior Panel Counsel**

Name	Address	Mobile/Tel. No.
Ms. Sangeeta Tiwari (Dubey)	H. No. 2188/1, Sector 45-C, Chandigarh. Mob: 9417401932 Email: sangeetadubey1973@gmail.com	P/178-A/1997  Earlier WB/172/1997

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, AFT, Chandigarh Bench.
5. Ms. Sangeeta Tiwari (Dubey), Sr. Panel Counsel as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
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